

C.P.No. 252/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th May, 2017, 10.30 A.M

Name of the Company	Sanjay Kariwala & Ors. -Versus- Kariwala Sarees Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU SAHA, SR. ADV.
2. MR. NIRMALYA DASGUPTA, ADV.
3. MR. PRITHA BASU, ADV.
4. MR. ROSHAN SENGUPTA, ADV.

For petitioners

Ben
30/5/17

1. Mr. SWAPNA CHOUBEY ADV.
2. MR. SIDDHARTH SHARMA ADV.

For
RESPONDENTS
No. 2, 3, 4 & 5Ben
30/5/17ORDER


Ld. Counsels for the petitioners and the respondent nos. 2, 3, 4
and 5 are present.

Heard. Admit.

Reply may be filed within four weeks, thereafter rejoinder, if any, may be filed within two weeks.

Both the parties are directed to maintain status quo regarding composition of Board of Directors, shareholdings and fixed assets.

List the matter on 26/07/2017.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)